

REVISED PUBLIC NOTICE

1. The Public Notice issued on August 19 is revised as under.
2. Justice (Retd.) R M Lodha Committee in the matter of PACL Limited (“Committee”) has received over 29,000 documents pertaining to the properties of PACL, its group entities and related parties. Scanned copies of the documents pertaining to the said properties currently available for sale (the “Properties”) are accessible on the Committee’s website - www.auctionpacl.com.

A Zone-wise distribution of the Properties is as under:

| Zone-wise details of the Properties | | |
|--|-------------|--------------------------|
| Name of the State | Zone | No. of Properties |
| Assam | East | 1 |
| Bihar | | 33 |
| Chhattisgarh | | 104 |
| JHARKHAND | | 1 |
| Odisha | | 546 |
| West Bengal | | 905 |
| Zone Sub –Total | | 1,590 |
| Chandigarh | North | 5 |
| Delhi | | 373 |
| Haryana | | 769 |
| Himachal Pradesh | | 11 |
| Punjab | | 2,405 |
| Uttar Pradesh | | 428 |
| Uttarakhand | | 368 |
| Zone Sub -Total | | 4,359 |
| Andhra Pradesh | South | 612 |
| Karnataka | | 1,090 |
| Kerala | | 4 |
| Tamil Nadu | | 10,284 |
| Telangana | | 973 |
| Zone Sub -Total | | 12,963 |
| Goa | West | 24 |
| Gujarat | | 188 |
| Madhya Pradesh | | 4,498 |
| Maharashtra | | 1,449 |
| Rajasthan | | 3,903 |
| Zone Sub -Total | | 10,062 |
| Grand Total | | 28,974 |

3. The Hon'ble Supreme Court by order dated July 30, 2019 has inter alia observed "*...We also leave it open to the Committee to receive any further offers and to explore them after duly publishing a further notice on the website....*".
4. The Committee, in pursuance of the aforementioned order invites Expression of Interest (Eoi) from prospective buyers clearly indicating therein, list of properties in each zone, its circle rate, the offer amount and other relevant details. Such Eoi may also be submitted through ARCs.
5. The proposal should be for properties in one or more zone aggregating in value not less than Rs. 1000 crore.
6. All proposals may be submitted to the Nodal Officer cum Secretary, Justice (Retd.) R.M. Lodha Committee (In the matter of PACL Ltd.) either by email to committeepacl@sebi.gov.in or forwarded to **SEBI Bhavan, BKC, Plot No.C4-A, 'G' Block, Bandra-Kurla Complex, Bandra (East), Mumbai – 400051**. All proposals received, would be uploaded on the SEBI website and recommendations of the Committee thereon would be submitted to the Hon'ble Supreme Court.
7. Last date of receipt of proposals is **September 16, 2019**.

Mumbai

August 23, 2019